

(b) One minor fishery harbour at Jakhau in Kutch district is presently under construction.

(c) to (e) No proposal is pending before the Government for sanction. However, the Central Institute of Coastal Engineering for Fishery, Bangalore have prepared detailed Techno Economic Feasibility Report (TEFR) for development of a minor fishing harbour at Okha in Jamnagar district. The State Government has been requested to prepare the cost estimate based on current schedule of rates of the State Government. The updated cost estimate based on current schedule of rates is awaited from the State Government.

**Relief to West Bengal due to damage by floods**

1911. SHRI NILOTPAL BASU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received the statement on further damage and expenditure in floods of rare severity by West Bengal Government as on 8th October, 2000;

(b) if so, whether according to the statement value of damages, relief/restoration requirement and CRF released to date is pegged at Rs. 5660, 1587 and 1829 crores respectively and required assistance asked at Rs. 1486.70 crores;

(c) the observations of his Ministry and the central team on their visit to flood affected areas;

(d) the amount allocated/released by Government as against the assistance claimed; and

(e) if not, the reasons therefor and how this will be rectified?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD YESSO NAIK): (a) and (b) The Government of West Bengal finally indicated damage/loss due to floods at Rs. 5660 crores (approx.) and requested for an assistance of Rs. 1487 crores (approx.)

(c) The situation was found it to be of severe nature.

(d) and (e) A statement indicating the details of the assistance

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provided by the various Ministries & Departments of the Central Government is attached.

### **Statement**

*Central assistance provided to the State of West Bengal in the wake of floods in September, 2000.*

Services:

- Army helicopters and boats provided assistance required by the State Government for air dropping of food packets and rescuing the marooned people.
- Ministry of Surface Transport restored road communication & NH, 31, 34 & 35 disrupted by the floods.
- Damaged Railway lines restored on war footing by Ministry of Railways.

Material:

- 30,000 tonnes of rice Grade 'A' at Above Poverty Line (APL) rates allotted by Department of Public Distribution, in addition to 87,080 tonnes of rice at Below Poverty Line (BPL) rates allotted for distribution for flood affected families @ 20 kg. per family.
- 10,000 kilo litres kerosene oil despatched to State by Deptt. of Petroleum and Natural Gas.
- Disinfectants and other medicines supplied by Department of Health including 1000 tonnes of bleaching powder.
- 10 days production of polythene sheets from IPCL for West Bengal diverted against the normal supply to FCI.
- Hybrid Rice seed minikits provided at the rate of Rs. 100/- per kit (1 kg. seed per kit) for the benefit of 37,500 farmers.
- 15,000 Wheat seed minikits (5 kg. per kit) provided for the benefit of 15,000 farmers.
- Seed minikits of oilseeds crops 30,000 number for groundnut and 60,000 number for sesamum (15 kg. for groundnut and 1 kg. for sesamum) benefiting 90,000 farmers.

- Pulses minikits are being supplied as per requirements through National Seeds Corporation (NSC) and State Farms Corporation of India (SFCI).
- Relaxation of norms of varieties (10 years old) for demonstration and minikits to meet the shortage of seeds.
- 1500 power tillers provided with a provision of subsidy of Rs. 30,000 per unit from Macro Management Fund.
- Also committed to the State that the maximum number of seed minikits that the State can absorb with respect of oilseeds and pulses will be supplied to the State.

Funds released:

- Entire Central Share of Rs. 75.83 crores for 2000-2001 released from the Calamity Relief Fund (CRF).
- Third instalment of Rs. 422.43 crore as revenue deficit Non Plan grant was released in advance as a special case in the wake of floods by Ministry of Finance.
- Rs. 11 crore released out of Rs. 19 crore sanctioned to take up emergent flood damage repairs by Ministry of Surface Transport.
- Rs. 18.51 crore of second instalment released in advance in relaxation of guidelines under Employment Assurance Scheme (EAS)—by Department of Rural Development for 9 flood affected districts.
- Rs. 23.85 crore of second instalment released in advance in relaxation of guidelines under Jawahar Gram Samridhi Yojana (JGSY) by Department of Rural Development for 9 flood affected districts.
- Rs. 20.90 crore of second instalment released in advance in relaxation of guidelines under Indira Awas Yojna (IAY) by Department of Rural Development for 9 flood affected districts.
- Rs. 187.50 crore released out of Rs. 250 crore sanctioned for 10 housing schemes by HUDCO as loan for West Bengal flood rehabilitation programme.
- Rs. 63.94 crore released against sanction of Rs. 180 crore for

urban infrastructure by HUDCO as loan for West-Bengal flood rehabilitation programme.

**Operating Guidelines and Funding of Disaster Relief Funds**

† 1912. SHRI GOPALSINH G. SOLANKI: Will the Minister of AGRICULTURE be pleased to state:

(a) the details for operating guidelines and funding of disaster relief fund and national disaster relief fund;

(b) the amount allocated for the said funds alongwith the period for which the same is allocated;

(c) the amount sought/had been, sought by all the States, particularly, Gujarat, Madhya Pradesh and Chhattisgarh during each of the last three years and current year so far from the said funds; and

(d) the amount released to each state?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD YESSO NAIK): (a) to (d) It is primarily the responsibility of the State Governments concerned to undertake necessary relief measures in the wake of natural calamities. The Government of India supplements the efforts of the State Governments in accordance with the recommendations of the Finance Commissions. Distribution of relief is done by the State Governments.

During 1997-98 to 1999-2000, Central share of Calamity Relief Fund (CRF) was released to the States. In addition to CRF, assistance from the National Fund for Calamity Relief (NFCR) was considered for calamities of rare severity only in accordance with a set procedure. State-wise details of release of Central share of CRF and assistance sought and released from the NFCR, during 1997-98 to 1999-2000, are annexed. Central share of CRF for 2000-01 has been released to the States for undertaking immediate relief measures. Statewise details are given in the annexed Statement-I to III.

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† Original notice of the question was received in Hindi.